Delhi Quarries declared unsafe

2919. SHRI JAGDISH PRASAD MATHUR: Will the Minister of LABOUR be pleased to state.

- (a) whether it is a fact that Delhi quarries had been declared unsafe by Directorate of Mines and subsequently these were taken over by the Delhi State Industrial Development Corporation (DSIDC) for their safe working; and
- (b) if so, whether it is also a fact that the old contractors' system is still prevailing therein?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRIMATI BAM DULARI SINHA): (a) An order under section 22(3) of Mines Act, 1952 was issued on the 1st May, 1970 by the Directorate General of Mines Safety in the quarries of Bhati Bajri Mine before it was taken over by the Delhi State Industrial Development Corporation Limited in October, 1975.

(b) Yes, Sir.

सेन्ट्रल रेस्बयु स्टेशन्स कमेटी

2920 श्री हुक्म देश नारायण यादव: क्या श्रम मंत्री यह बताने की अपा करेंगे फि:

- (क) क्या सरकार को इस बात की जानकारी है कि सेंट्रज कोजगाइन्स रेस्क्यू स्टेन्स कमेटों, धनबाद (बिहार) के ग्रंथिकारियों ने 1980-81 के दौरान माइन रेस्क्यू सेंटर लोडो (अतम) ग्रीर प्राइन रेस्क्यू सेंटर सिंगरेनी (श्रांध्र प्रदेश) में किए गए निर्माण कार्य का भुगतान करने में विस्तीय नियमो का उल्लंघन करके सरकारी धन का दुर्विन-योगकिया;
- (ख) यदि हां तो क्या सरकार ने इस संबंध में जांच पड़ताल की है, यदि हां, तो उसका ब्योराक्या है; स्रोर

(ग) सरकार दोषो अधिकारियों के विषद्ध क्या कार्यवाही करने का विचार रखतो है और कब तक?

to Questions

श्रम मंत्रालय राज्य मंत्री (श्रीमती राम दुलारी सिन्हा): (क) से (ग) केन्द्रीय कोयना खान बचाव केन्द्र राशिति, धनवाद के अध्यक्ष और श्रम्य अधि-कारियों के विषद्ध किंप्यय अरेगों संबंधी सूची प्राप्त हो गई है। इसमें लेखी (अजम) और सिनारेनी (आध्य प्रदेश) में निर्माण कार्य से संबंधित अरंग है। धायमक समझा गई आंची के पूर्ण होने के एम्बान् सम्बद्ध नियमों के उपवंद्यों के धनुरुण में अव्यक्त कार्यथाहों की जाएगी।

Proposed Nuclear Power Plants

2921. SHRIMATI HAMIDA HABI BULLAH: Will the PRIME MINIS TER be pleased to state the names of the places selected for setting up of Nuclear Power Plants in various parts of the country in near future?

THE MINISTER OF STATE IN THE DEPARTMENTS OF SCIENCE AND TECHNOLOGY ELECTRONICS AND ENVIRONMENT (SHRI CHANDRA PRATAP NARAIN SINGH): A Committee of experts has been set up for the purpose and a decision in the matter will be taken

only after the report of the Committee is received.

Industrial Strikes

2922. SHRIMATI HAMIDA HABI BULLAH: Will the Minister of LA BOUR be pleased to state:

- (a) the number of industrial strikes witnessed by each state during the current year;
- (b) the causes of each strike and other relevant details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRIMATI RAM DULARI SINHA) •